

**(OPEN COURT)**

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH  
ALLAHABAD**

ALLAHABAD this the 17<sup>th</sup> day of *May, 2019*.

**HON'BLE MS. AJANTA DAYALAN, MEMBER (A)**

Original Application Number. 330/01316/2018.

Vishal Kamal . ....Applicant.

**VE R S U S**

Union of India and others. ....Respondents

Advocate for the applicant : Shri R.K. Vaish (absent)

Advocate for the Respondents: Shri Dhruv Narayan Mishra

**O R D E R**

List revised. None is present for the applicant.

2. Nobody has appeared from the applicant's side even in the revised call. A perusal of order sheets show that none appeared on behalf of the applicant on previous listed dates i.e. 07.12.2018 and 15.03.2019. In fact, he is not appearing since filing of the OA. It appears that the applicant has lost interest in pursuing the matter. Accordingly, OA dismissed in default and for want of prosecution.

**(MS. AJANTA DAYALAN)  
MEMBER- A.**

Anand...